

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 99
ANSWERED ON 12/12/2023

COUNTRY'S INSTALLED CAPACITY OF RENEWABLE ENERGY

*99. SHRI SATISH CHANDRA DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of growth of trajectory of India's installed capacity of renewable energy during the last three years; and
- (b) the factors that have driven the significant growth in the country's installed capacity of renewable energy in the last three years?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION No. 99 for
ANSWER ON 12-12-2023**

(a) & (b) The Renewable Energy Installed Capacity in the Country has grown from 142.01 GW as on 31st March 2021 to 178.98 GW as on 31 October 2023. The installed capacity during last three years is as follows:-

	RE installed capacity (in GW)
31.03.2021	142.01
31.03.2022	156.61
31.03.2023	172.00
31.10.2023	178.98

The growth can be attributed to India's significant endowment of renewable energy sources, attractiveness for investments in renewable energy projects and facilitative policy measures to promote renewable energy in the country, including, inter-alia, the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Specifying the minimum share of consumption of non-fossil resources by designated consumers, including Distribution Companies, up to 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- Notification of prescribed trajectory for RE power bids of 50 GW/ annum to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28.
